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डा. सस्मित पात्रा (ओडिशा): सभापति महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करता हूं।

श्री अबीर रंजन विस्वास (पश्चिमी बंगाल): सभापति महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करता हूं।

श्री जुगलसिंह माथुरजी लोखंडवाला (गुजरात): सभापति महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करता हूं।

श्री राजमणि पटेल (मध्य प्रदेश): सभापति महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करता हूं।

MR. CHAIRMAN: The Leader of the House may recall that earlier we had set up a Committee, and the Committee has gone through this issue. After consultation they gave a very meaningful report. Let us have some time during this Session to have discussion on that and let the concerned Ministries take note of those conclusions and then go ahead with regard to bringing a suitable amendment to the law or the need for any new law, whatever it maybe. आप थोड़ा इसके ऊपर ध्यान दीजिए और आपस में भी चर्चा करके कुछ समय निर्धारित करने का प्रयास कीजिए। श्रीमती जया बच्चन।

Need to expedite the release of retirement benefits of the retired Kendriya Vidyalaya Sangathan (KVS) teachers

SHRIMATI JAYA BACHCHAN (Uttar Pradesh: Sir, I apologise for the delay. I got held up. कल सदन में संस्कृत को बढ़ावा देने की चर्चा हो रही थी। मगर आज तक इस सदन में हमने यह चर्चा नहीं की कि केन्द्रीय विद्यालय संगठन के जो रिटायर्ड टीचर्स हैं, जिनमें ज्यादातर महिलाएं हैं, उनकी पेंशन और उनकी ग्रेच्युटीज़ वगैरह हैं, उनके बारे में कभी हमने चर्चा नहीं की। हम कहते हैं कि भारत सदियों से गुरु को मार्गदर्शक मानता रहा है और हम विश्व गुरु बनने की कोशिश कर रहे हैं। मगर जब तक गुरु दक्षिणा तो छोड़िये, उनकी कमाई का हिस्सा मी नहीं मिलेगा तो यह कैसे संभव होगा?

सर, मैं एक ही उदाहरण दूंगी, पिछले साल वर्ष 2019 में केन्द्रीय विद्यालय संगठन की जो टीचर्स रिटायर हुई हैं, उनकी pension was just given to them on the 15th or 16th of February, 2020, after one year. हैरानी की बात यह है कि केन्द्रीय विद्यालय के शिक्षकों के साथ यह सब तब हो रहा है, जब वे अपना सबसे बेहतरीन प्रदर्शन कर रहे हैं। In 2019, 98.54 per cent of Kendriya Vidyalaya students passed their board exams and set a record of highest passing percentage. In CBSE Class 12 results of 2019, KV schools recorded all-time high success ratio of 98.54 per cent. Obviously, teachers associated with KVS have

[Shrimati Jaya Bachchan]

a big role behind good results. In KVS, the primary teacher gets a salary of ₹ 50,000. The salary of trained graduate teachers starts with ₹ 58,000 approximately and post graduate teachers get ₹ 65,000. When these teachers retire, if their last drawn salary is ₹ 90,000, then, their pension comes to ₹ 28,000 after commutation. Looking at these approximate figures, I have discovered that they have not been given leave encashment, gratuity and commutation money which comes to almost ₹ 25-30 lakhs and this is supposed to be given to them within three months of retirement or else they will have to be given the amount with interest at GPF rates. I am talking about teachers who have retired in 2019, after having served almost 30 years of their lives. This money, if deposited in the bank, earns them interest which eventually helps them live a decent life, but unfortunately, this has not happened. I would like to request the Government of India, through you, Sir, before starting new scheme, to give due respect to these teachers that enable them to lead a decent and dignified life. Thank you.

SHRI JUGALSINH MATHURJI LOKHANDWALA (Gujarat): Sir, I associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

SHRIMATI KAHKASHAN PERWEEN (Bihar): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

SHRI PRASHANTA NANDA (Odisha): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

DR. AMAR PATNAIK (Odisha): Sir, I associate with the Zero Hour submission made by Smt. Jaya Bachchan.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Zero Hour submission made by Madam Jaya Bachchan.

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी स्वयं को माननीय सदस्या द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूँ।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी स्वयं को माननीय सदस्या द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूँ।

SPECIAL MENTIONS

MR. CHAIRMAN: Shri Gokulakrishnan, not present.

Now, we shall take up the Special Mentions. Dr. Sasmit Patra.

Demand for focus on development of Eastern India with reference to the 24th Eastern Zonal Council meeting held in Bhubaneswar

DR. SASMIT PATRA (Odisha): Sir, Development of Eastern India is the key to development of India. In the recently concluded 24th Eastern Zonal Council Meeting held in Bhubaneswar, this was the essence provided by hon. Chief Minister of Odisha, Shri Naveen Patnaik. In this meeting, attended by hon. Union Home Minister, hon. Chief Ministers of West Bengal and Bihar, and hon. Finance Minister of Jharkhand, Shri Naveen Patnaik stressed that for national integration and creating a healthy Inter-State and Centre-State relations, the integration has to be financial, infrastructural, and technological. This would lead and strengthen emotional integration. If a nation-wide analysis is done for tele-density, banking density, rail and road density, then the East Zone would be at the bottom in all these subjects that are in Union List.

There is a need to double allotments made to this region so that they catch up with the national benchmarks. This East Zone contributes maximum to the mineral wealth of the Country and, in turn, manufacturing and energy security of the country. The fruits of this wealth should boost economic growth of this region and its people.

Royalty on coal has not been revised since 2012. There is an urgent need to revise royalty on coal and also share proceeds of Clean Energy Cess with the States. Further, there is a need to provide a special economic package for speeding up infrastructural development of the region.